



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/May/202324/6

DATED: 23/05/2023

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/May/202324/6 dated 23/05/2023 of Norms Committee - V for the year 2023-24 was held on 23/05/2023 under the Chairmanship of JAI PAL,Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	DGFT(HQ)
2	RAJ KAMAL,Deputy Director	DGFT(HQ)
3	KulDEE Singh,Technical Consultant	Ministry of MSME
4	NAND Lal,Technical Consultant	DPIIT
5	SHAISH KUMAR,Technical Consultant	DGFT
6	ramasrey lal,Technical Consultant	Ministry of Commerce
7	JD GIRI,Technical Consultant	DGFT
8	Dr. R. A. lal,Technical Consultant	DGFT
9	Dr R A lal,Technical Consultant	DGFT

10	Dr R A Lal lal, Technical Consultant	DGFT
11	Nand Lal, Technical Consultant	DGFT
12	Dr R A Lal lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	SARATHY EXPORT FABRICS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005059AM23
RA File Number	322404000053 AM20
Licence No and Date	3210079136/04/10/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	2 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	REINFORCED EARTH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00002178AM23
RA File Number	052404000354 AM20
Licence No and Date	0510412399/06/11/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	3 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00004206AM23
RA File Number	072404000139 AM21
Licence No and Date	0710116900/18/08/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	4 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00092347AM21
RA File Number	05AA04035962 AM21
Licence No and Date	0511001455/25/02/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	5 / NC/5/MEET/May/202324/6
Case Status	Case Withdrawn
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005107AM23
RA File Number	04AA04008423 AM21
Licence No and Date	0411000512/12/03/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting and decided to close this case.</p>	
<p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	6 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00000604AM24
RA File Number	05AA04041237 AM22

Licence No and Date	0511003357/29/06/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	7 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005782AM23
RA File Number	05AA04030878 AM22
Licence No and Date	0511003653/14/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	8 / NC/5/MEET/May/202324/6
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00002156AM23
RA File Number	03AA04050785 AM22
Licence No and Date	0311005574/23/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting and decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	9 / NC/5/MEET/May/202324/6
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00002157AM23

RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting and decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	10 / NC/5/MEET/May/202324/6
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005258AM23
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting and decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	11 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005975AM23
RA File Number	05AA04066979 AM22
Licence No and Date	0511004142/16/08/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	12 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	SARATHY EXPORT FABRICS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023

HQ File Number	HQRNORM REVIW00002920AM23
RA File Number	32AA04021890 AM22
Licence No and Date	3211001724/06/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	13 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005870AM23
RA File Number	05AA04090311 AM22
Licence No and Date	0511005393/13/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	14 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005976AM23
RA File Number	05AA04095733 AM22
Licence No and Date	0511006137/15/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	15 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005977AM23
RA File Number	05AA040105430 AM22
Licence No and Date	0511006594/02/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	16 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005978AM23
RA File Number	05AX04000599 AM22
Licence No and Date	0511008197/21/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	17 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005979AM23
RA File Number	05AX04000757 AM22
Licence No and Date	0511008314/28/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	18 / NC/5/MEET/May/202324/6
Case Status	Case Rejected

Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00379341AM22
RA File Number	32AX04000191 AM22
Licence No and Date	3211002698/08/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	19 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00381102AM22
RA File Number	04AX04000226 AM22
Licence No and Date	0411002840/09/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	20 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00401473AM22
RA File Number	05AX04001353 AM22
Licence No and Date	0511011373/25/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	21 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000128AM23
RA File Number	06AX04000002 AM23
Licence No and Date	0611001273/07/04/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	22 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005980AM23
RA File Number	05AX04000396 AM23
Licence No and Date	0511012595/17/05/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	23 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00001034AM23
RA File Number	06AX04000077 AM23
Licence No and Date	0611001375/27/05/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	24 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00001170AM23
RA File Number	05AX04000615 AM23
Licence No and Date	0511012981/03/06/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	25 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM REVIW00005981AM23
RA File Number	05AX04000614 AM23
Licence No and Date	0511013056/07/06/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	26 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00001775AM23
RA File Number	05AX04000913 AM23
Licence No and Date	0511013509/30/06/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the</p>	

case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	27 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00001859AM23
RA File Number	06AX04000129 AM23
Licence No and Date	0611001454/05/07/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	28 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00002031AM23
RA File Number	05AX04001039 AM23
Licence No and Date	0511013752/14/07/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	29 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00002281AM23
RA File Number	04AX04000309 AM23
Licence No and Date	0411003712/26/07/2022

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	30 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00002302AM23
RA File Number	02AX04000229 AM23
Licence No and Date	0211002759/27/07/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	31 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00002448AM23
RA File Number	05AX04001285 AM23
Licence No and Date	0511014089/03/08/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	32 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023

HQ File Number	HQRNORM APPLY 00002470AM23
RA File Number	05AX04001310 AM23
Licence No and Date	0511014102/04/08/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	33 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00002784AM23
RA File Number	05AX04001468 AM23
Licence No and Date	0511014474/25/08/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	34 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003039AM23
RA File Number	05AX04001654 AM23
Licence No and Date	0511014730/09/09/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	35 / NC/5/MEET/May/202324/6
Case Status	Case Rejected

Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003264AM23
RA File Number	05AX04001765 AM23
Licence No and Date	0511014946/21/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	36 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003298AM23
RA File Number	05AX04001726 AM23
Licence No and Date	0511014962/22/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	37 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003436AM23
RA File Number	04AX04000586 AM23
Licence No and Date	0411004039/28/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	38 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	BHIM POLYFAB INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003589AM23
RA File Number	03AX04002888 AM23
Licence No and Date	0311018435/09/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	39 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	ROYALE SPORTSWEAR
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003646AM23
RA File Number	05AX04001857 AM23
Licence No and Date	0511015239/11/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	40 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003679AM23
RA File Number	04AX04000631 AM23
Licence No and Date	0411004103/13/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p>	

The case stands deferred for re-listing.

Case No.	41 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003689AM23
RA File Number	06AX04000223 AM23
Licence No and Date	0611001647/13/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	42 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003690AM23
RA File Number	06AX04000228 AM23
Licence No and Date	0611001648/13/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	43 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003706AM23
RA File Number	05AX04001995 AM23
Licence No and Date	0511015302/14/10/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	44 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003721AM23
RA File Number	02AX04000408 AM23
Licence No and Date	0211003188/14/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	45 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003724AM23
RA File Number	05AX04001940 AM23
Licence No and Date	0511015318/14/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	46 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003725AM23
RA File Number	05AX04001996 AM23
Licence No and Date	0511015319/14/10/2022

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	47 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	EDCONS EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003729AM23
RA File Number	02AX04000407 AM23
Licence No and Date	0211003192/14/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	48 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003733AM23
RA File Number	05AX04002017 AM23
Licence No and Date	0511015321/14/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	49 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	MOHIB INDIA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003743AM23

RA File Number	04AX04000639 AM23
Licence No and Date	0411004236/14/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	50 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	MERIDIAN CLOTHING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003754AM23
RA File Number	03AX04003682 AM23
Licence No and Date	0311018597/15/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	51 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003791AM23
RA File Number	32AX04000311 AM23
Licence No and Date	3211003810/17/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	52 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	FASHION ACCESSORIES

Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003814AM23
RA File Number	05AX04002072 AM23
Licence No and Date	0511015380/18/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	53 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003820AM23
RA File Number	32AX04000310 AM23
Licence No and Date	3211003825/18/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	54 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003832AM23
RA File Number	03AX04003764 AM23
Licence No and Date	0311018711/19/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	55 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	LUCKY INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003848AM23
RA File Number	03AX04003784 AM23
Licence No and Date	0311018730/20/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	56 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	FABEXPO
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003879AM23
RA File Number	05AX04002089 AM23
Licence No and Date	0511015452/21/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	57 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003895AM23
RA File Number	06AX04000236 AM23
Licence No and Date	0611001685/21/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the</p>	

case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	58 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003922AM23
RA File Number	04AX04000677 AM23
Licence No and Date	0411004365/27/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	59 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003953AM23
RA File Number	04AX04000664 AM23
Licence No and Date	0411004370/28/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	60 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	M+L SHOES AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003955AM23
RA File Number	04AX04000660 AM23
Licence No and Date	0411004371/28/10/2022

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	61 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00003983AM23
RA File Number	05AX04002133 AM23
Licence No and Date	0511015535/31/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	62 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004059AM23
RA File Number	32AX04000324 AM23
Licence No and Date	3211003899/03/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	63 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023

HQ File Number	HQRNORM APPLY 00004060AM23
RA File Number	32AX04000325 AM23
Licence No and Date	3211003900/03/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	64 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004103AM23
RA File Number	05AX04002248 AM23
Licence No and Date	0511015655/07/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	65 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004227AM23
RA File Number	05AX04002298 AM23
Licence No and Date	0511015691/09/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	66 / NC/5/MEET/May/202324/6
Case Status	Case Rejected

Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004245AM23
RA File Number	05AX04002292 AM23
Licence No and Date	0511015709/09/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	67 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004266AM23
RA File Number	05AX04002312 AM23
Licence No and Date	0511015729/10/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	68 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004267AM23
RA File Number	05AX04002314 AM23
Licence No and Date	0511015730/10/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	69 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004296AM23
RA File Number	05AX04002318 AM23
Licence No and Date	0511015778/11/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	70 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004298AM23
RA File Number	05AX04002071 AM23
Licence No and Date	0511015779/11/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	71 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	PRAKASH IMPEX
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004338AM23
RA File Number	04AX04000716 AM23
Licence No and Date	0411004441/14/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	72 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004350AM23
RA File Number	32AX04000350 AM23
Licence No and Date	3211003938/14/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	73 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004367AM23
RA File Number	05AX04002326 AM23
Licence No and Date	0511015827/15/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	74 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	ROYALE SPORTSWEAR
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004532AM23
RA File Number	05AX04002437 AM23
Licence No and Date	0511015945/22/11/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	75 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	POTISSIMUS ARROW SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004551AM23
RA File Number	04AX04000760 AM23
Licence No and Date	0411004502/23/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	76 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004751AM23
RA File Number	32AX04000381 AM23
Licence No and Date	3211004039/01/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	77 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004786AM23
RA File Number	05AX04002509 AM23

Licence No and Date	0511016164/02/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p>	
<p>The case stands deferred for re-listing.</p>	

Case No.	78 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004814AM23
RA File Number	05AX04002404 AM23
Licence No and Date	0511016189/05/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	79 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004821AM23
RA File Number	02AX04000480 AM23
Licence No and Date	0211003449/05/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p>	
<p>The case stands deferred for re-listing.</p>	

Case No.	80 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004876AM23

RA File Number	06AX04000278 AM23
Licence No and Date	0611001739/08/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	81 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	EDCONS EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004893AM23
RA File Number	02AX04000501 AM23
Licence No and Date	0211003467/08/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	82 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004908AM23
RA File Number	05AX04002656 AM23
Licence No and Date	0511016272/09/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	
<p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	83 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004942AM23
RA File Number	05AX04002351 AM23
Licence No and Date	0511016316/12/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	84 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	INCAS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004947AM23
RA File Number	05AX04002686 AM23
Licence No and Date	0511016318/12/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	85 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00004953AM23
RA File Number	06AX04000284 AM23
Licence No and Date	0611001752/12/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	86 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005007AM23
RA File Number	05AX04002713 AM23
Licence No and Date	0511016409/15/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	87 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005009AM23
RA File Number	05AX04002689 AM23
Licence No and Date	0511016410/15/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	88 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	ARROW SHOES
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005029AM23
RA File Number	04AX04000826 AM23
Licence No and Date	0411004628/16/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	89 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005052AM23
RA File Number	03AX04004701 AM23
Licence No and Date	0311020093/17/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	90 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005169AM23
RA File Number	05AX04002680 AM23
Licence No and Date	0511016477/21/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	91 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005181AM23
RA File Number	04AX04000833 AM23
Licence No and Date	0411004650/21/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p>	

The case stands deferred for re-listing.

Case No.	92 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005227AM23
RA File Number	05AX04002822 AM23
Licence No and Date	0511016506/22/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	93 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005228AM23
RA File Number	05AX04002823 AM23
Licence No and Date	0511016507/22/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	94 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005230AM23
RA File Number	05AX04002804 AM23
Licence No and Date	0511016508/22/12/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	95 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	SHANKAR TECHX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005232AM23
RA File Number	34AX04000833 AM23
Licence No and Date	3411003155/22/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	96 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005424AM23
RA File Number	03AX04004827 AM23
Licence No and Date	0311020336/30/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	97 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	BUYING CONCEPTS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005425AM23
RA File Number	05AX04002883 AM23

Licence No and Date	0511016623/30/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	98 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005590AM23
RA File Number	04AX04000900 AM23
Licence No and Date	0411004723/06/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	99 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005618AM23
RA File Number	02AX04000575 AM23
Licence No and Date	0211003635/09/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	100 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	FLAMINGO SSI
Meeting Number	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023

and Date	
HQ File Number	HQRNORM APPLY 00005775AM23
RA File Number	04AX04000925 AM23
Licence No and Date	0411004779/17/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	101 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005776AM23
RA File Number	04AX04000930 AM23
Licence No and Date	0411004780/17/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	102 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005879AM23
RA File Number	05AX04003102 AM23
Licence No and Date	0511016976/23/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	103 / NC/5/MEET/May/202324/6
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Case Status	Case Rejected
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005881AM23
RA File Number	05AX04003052 AM23
Licence No and Date	0511016983/23/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	104 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	RNG EXPORTS INDIA
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005887AM23
RA File Number	06AX04000328 AM23
Licence No and Date	0611001827/23/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	105 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	M+L SHOES AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005929AM23
RA File Number	04AX04000919 AM23
Licence No and Date	0411004829/27/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	106 / NC/5/MEET/May/202324/6
Case Status	Case Rejected
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00005971AM23
RA File Number	04AX04000954 AM23
Licence No and Date	0411004838/30/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm has not furnished their reply against the DL on the DGFT Portal till date despite several reminders. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	107 / NC/5/MEET/May/202324/6
Case Status	Case Deferred
Party Name	GOLDEN SEAMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 6 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000494AM24
RA File Number	07AX04000121 AM24
Licence No and Date	0711007443/30/04/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	